

alcoholism on the Rajendra Prasad Government Medical College Campus and to suggest immediate de-addiction measures. Accordingly, the Ministry has issued orders for constitution of above mentioned Committees.

#### **Changes in mid-day meal scheme**

1870. SHRI MAHENDRA MOHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the mid-day meal scheme, an important component of primary education initiated by the Centre, has not been implemented properly and hygienically by the States;

(b) whether Government is aware that due to shortage of teachers in primary schools the study and scheme both are suffering; and

(c) if so, what changes will be made in the existing schemes and whether parents of students will also be made stake-holders in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Under the Guidelines of the Mid-Day Meal Scheme (MDMS) elaborate arrangements have been made to ensure that children of primary and upper primary classes (I-VIII) Government, Government aided and Local Body schools and Centres of Education Guarantee Scheme (EGS)/Alternative and Innovative Education (AIE) including Madarsas and Maqtabas, supported under Sarva Shiksha Abhiyan (SSA) get nutritious and hygienic hot cooked mid-day meal. During the financial year 2008-09, on an average 10.79 crore children per day availed mid-day meal. The MDMS Guidelines stipulate that under no circumstances the teachers will be assigned responsibilities, which impede or interfere with teaching learning process in schools. Their involvement in the programme is limited to ensure that good quality, wholesome food is served to children and actual serving and eating is undertaken in a spirit of togetherness, under hygienic conditions and in an orderly manner in about 30-40 minutes. The guidelines also provide for active participation of parents through Village Education Committee, Parent Teacher Association, School Management and Development Committee, Mother's Committee, etc. to monitor the (i) regularity, wholesomeness, quality of meal, (ii) cleanliness in cooking serving of mid-day meal and (iii) social and gender equity in serving mid-day meal etc. As and when, any complaint is brought to the notice of the Government, the concerned State Government/UT Administration is asked to conduct a suitable enquiry into the complaint and to take appropriate action against the responsible person (s) and initiate corrective measures to avoid recurrence of such incidents in future.

#### **Establishment of IISERs**

1871. SHRI KANJIBHAI PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is considering to establish more Indian Institutes of Science Education and Research (IISERs) in the country to cater to the needs of the States keeping in view the accessibility to various region of the country;

(b) if so, the time by which these are likely to be established; and

(c) whether Gujarat is covered for establishing an IISER?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) As per the recommendations of the Scientific Advisory Council to the Prime Minister (SAC-PM) under the Chairmanship Prof. C.N.R. Rao, five Indian Institutes of Science Education and Research (IISERs) have been established at Kolkata, Pune, Mohali, Bhopal and Thiruvananthapuram. At present, there is no proposal to establish any more IISERs in the country.

(c) Does not arise.

#### **Single Board for School Examination**

1872. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is considering a proposal to establish a single board for school examinations instead of the current system of several State level and two National Boards CBSE and ICSE and for making the class X Board exam optional;

(b) if so, the details thereof;

(c) whether Government proposes to hold any consultation with the State Governments before taking a final decision on such a wide school reforms; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) There is no such proposal before the Government at present.

(c) and (d) Do not arise.

#### **Overhauling of Teacher's Training Programme**

1873. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the quality of teaching is woefully inadequate and massive overhauling of teacher's training programme is required to improve the quality of education in the country;

(b) if so, the details thereof; and

(c) what measures are being taken in this direction?